

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

Application No. R. A. 102 of 1993.

Applicant(s) Duliyu Mal

Respondent(s) U.O.I. & OR.

Advocate for Applicant(s)

Miss Manju Dave

Advocate for Respondent(s)

Mr. U.D. Sharma

Notes of the Registry	Orders of the Tribunal
23.8.94 <i>Spill 23/8 8th V. D. Sharma</i>	Heard the learned counsel for the parties. The payment has already been made. No further question survives. The Review Petition is disposed of accordingly. <i>(O.P. Sharma)</i> member (A) <i>(D.L. Mehta)</i> Vice Chairman <i>copy sent to the app on 23/8/94</i> <i>23/8/94</i> <i>l</i>